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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 11.03.2021

**CAUSE LIST**

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittalala  
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP No. 25/BB/2021	For admission	Sec 252(3) of CA 2013	M/s Halda Office Systems Pvt Ltd	Hanumant ha Raju R, PCA	ROC	

ADVOCATE FOR PETITIONER/s:

ADVOCATE FOR RESPONDENT/s:

**ORDER**

Heard Shri Hanumantha Raju.R, learned PCA for the Petitioner.

Admit and Issue Notice to the ROC. Registry is directed to prepare notice and learned Counsel for the Petitioner is also permitted to collect notice from the registry and serve it personally to the ROC, Karnataka, along with copy of Company Petition and material papers as well as by Speed Post and submit proof of service in the Registry well before the next date of hearing.

ROC is directed to file the reply within three weeks with a copy endorsing to the Petitioner and the Petitioner is directed to file reply affidavit to the observations of the ROC, if any, well before the next date of hearing.

Post the case on **15.04.2021**, for final hearing.

**MEMBER (T)**

**MEMBER (J)**

Shruthi

**Court Officer**